

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.215  
CP 72 of 2018

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Kishor S Patel & Ors

.....Applicant

V/s

Doctor Auxiliary Pvt Ltd & Ors

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sunit Shah, Adv. a/w CS a.w Mr. Viral Shah, PCS

For the Respondent : Mr. Kiran Shah, FCA

For the RoC : Ms. Rupa Sutar, Dy. RoC

**ORDER**

RoC submitted that they have filed report. RoC is directed to serve copy of report upon applicant and respondents. Parties are directed to file written submissions, if any, within one-week.

List for further consideration on 18.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**